

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – BASIC TRAINING PROGRAMME – Junior Civil Judges – II Basic Course (2nd Spell) for newly appointed 35 Junior Civil Judges to undergo 2nd Spell of Basic Training for two months at Judicial Academy from 11.07.2022 to 09.09.2022 – *Relief Arrangements* - ORDERS - ISSUED.

- READ:**
1. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 15.11.2021.
 2. Letter Roc.No.952/2021-22/TSJA-Sec'bad, dated 19.04.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
 3. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.
 4. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 23.05.2022.
 5. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 26.05.2022.
 6. Letter Roc.No.952/2021-22/TSJA-Sec'bad, dated 29.06.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.3573/2021-B.SPL., DATED:04.07.2022

The High Court is pleased to pass the following order:

The following 35 newly appointed Junior Civil Judges are hereby nominated to undergo 2nd Spell of Basic Training at Telangana State Judicial Academy, Secunderabad from 11.07.2022 to 09.09.2022 and are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report at Telangana State Judicial Academy, Secunderabad at 8.00 a.m., on 11.07.2022 to attend the said Basic training.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. POTEDAR SARALA REKHA, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-III Additional Junior Civil Judge, Karimnagar.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge, Karimnagar.
2.	MS. YEGI JANAKI, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Wanaparthy.
3.	SRI KARTHIK REDDY .T, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Madhira, Khammam District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District.
4.	MS. PATLOLLA TEJASRI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.	Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Addl. Junior Civil Judge, Sangareddy.

5.	MS. AMISHI JAJIYAN, XIX Assistant Judge, City Civil Court, Hyderabad.	XX Assistant Judge, City Civil Court, Hyderabad.
6.	SRI VIYYAPU ARUN TEJ, I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.
7.	SRI UPPADHYAY VIJAY KUMAR, Junior Civil Judge-cum-Judicial Magistrate of First Class, Achampet, Nagarkurnool District.	I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, (Mobile Court), Nagarkurnool.
8.	SRI DARAVATH UDAY NAIK, I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	Principal Junior Civil Judge -cum-Metropolitan Magistrate, Rangareddy District at L.B. Nagar.
9.	SRI R.K. VENKATA RAMANA SUHAS, Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Kollapur.
10.	MS. SHRADDHA SEHGAL, VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge, Rangareddy District at L.B.Nagar.	Special Judicial Magistrate of First Class (Excise), Rangareddy-cum-V Addl. Metropolitan Magistrate-cum-V Addl. Junior Civil Judge, Rangareddy District at LB Nagar.
11.	MS. SYED ZAKIYYAH SULTHANA, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Kothagudem, Badradri Kothagudem District.	III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas), Kothagudem, Badradri Kothagudem District.
12.	SRI MOHAMMAD UMAR, Junior Civil Judge-cum-Judicial Magistrate of First Class, Dubbaka, Siddipet District.	I Addl. Junior Civil Judge -cum-I Addl. Judicial Magistrate of First Class, Gajwel, Siddipet District
13.	MS. SHRUTI DOOTA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Vikarabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.
14.	MS. SIREESHA JADDIDI, I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B.Nagar.	II Addl. Junior Civil Judge-cum-VI Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal, at L.B. Nagar.
15.	SMT. JABISSETTI SOWKHYA, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Mobile Court), Mulugu.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Mulugu.
16.	MS. VADLURI SUSMITHA, I Metropolitan Magistrate (Municipal Court), Hyderabad.	IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad.
17.	MS. GOOLLA SPANDANA, VII Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	X Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
18.	MS. GOUNDLA HARIKA, Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellareddy, Kamareddy District.	I Addl. Junior Civil Judge -cum-I Addl. Judicial Magistrate of First Class (Mobile), Kamareddy.
19.	SRI BUDDARAPU SAI MANOJ, VIII Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judl. Magistrate of I Class, Hyderabad.	XII Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
20.	SMT. DEEPTI VEMULA, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Armoor, Nizamabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor, Nizamabad District.

21.	SRI MARUTHI PRASAD .P, VII Additional Metropolitan Magistrate-cum-VII Additional Junior Civil Judge, Rangareddy District at L.B.Nagar.	Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.
22.	MS. PUTTA MOUNIKA, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool.
23.	SRI JAMANA VENKATA SATYA RAJ KIRAN, I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	II Addl. Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.
24.	MS. VALLALA SRAVANI YADAV, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet.
25.	MS. HEMALATHA .M, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Karimnagar.	I Addl. Junior Civil Judge -cum-I Addl. Judicial Magistrate of First Class (Juvenile Court), Karimnagar.
26.	SRI ARUN KUMAR NARAM, IV Assistant Judge, City Civil Court, Hyderabad.	V Assistant Judge, City Civil Court, Hyderabad.
27.	MS. NARREGUEDEM SASWATHA, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Sircilla, Rajanna Sircilla District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla, Rajanna Sircilla District.
28.	SRI CHIRAG MEHTA, Prl. Rent Controller, City Small Causes Court, Secunderabad-cum-XVII Assistant Judge, City Civil Court, Secunderabad.	Prl. Rent Controller, City Small Causes Court, Hyderabad -cum-XII Assistant Judge, City Civil Court, Hyderabad.
29.	SMT. SUSHMA MADAMANCHI, V Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V. Act)
30.	SRI JITIN KUMAR, Junior Civil Judge-cum-Judicial Magistrate of First Class, Khanapur, Nirmal District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nirmal.
31.	MS. G.SASHEE, Special Judicial Magistrate of First Class for trial of Cases under Telangana Prohibition and Excise Act-cum- IV Additional Junior Civil Judge, Warangal at Hanumakonda.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Warangal at Hanumakonda.
32.	MS.GEDAM SWATHI, II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	I Addl. Junior Civil Judge -cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
33.	SRI BANOTHU SRIRAM, I Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.
34.	SMT. SHIVALEELA .S, Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally

35.	SMT. SHAIK AYESHA SAREEN, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Sathupalli, Khammam District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sathupally, Khammam District.
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The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 3rd read above.

The above 35 Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. **The nominated officers are entitled only for actual journey time.**
 2. The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>
The downloaded copy from the web site is valid for relieving duty and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

9. **THE PRL. DISTRICT AND SESSIONS JUDGES / ADDL. DISTRICT AND SESSIONS JUDGES**

- | | | |
|------------------------|---------------------------|---------------------|
| 1) Nirmal | 2) Karimnagar | 3) Rajanna Sircilla |
| 4) Khammam | 5) Badradri
Kothaguram | 6) Wanaparthy |
| 7) Nagarkurnool | 8) Sangareddy | 9) Siddipet |
| 10) Nizamabad | 11) Kamareddy | 12) Rangareddy |
| 13) Medchal-Malkajgiri | 14) Vikarabad | 15) Warangal |
| 16) Mulugu | | |

10. **THE DISTRICT TREASURY OFFICERS:**

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|------------------------|---------------------------|--|
| 1) Nirmal | 2) Karimnagar | 3) Rajanna Sircilla |
| 4) Khammam | 5) Badradri
Kothaguram | 6) Wanaparthy |
| 7) Nagarkurnool | 8) Sangareddy | 9) Siddipet |
| 10) Nizamabad | 11) Kamareddy | 12) Rangareddy District, Exhibition
Grounds, Nampally, Hyderabad. |
| 13) Medchal-Malkajgiri | 14) Vikarabad | 15) Warangal |
| 16) Mulugu | | |

11. The Pay and Accounts Officer, Hyderabad.

12. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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